

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 95/219/CLB/MB/2013(Old)  
TP. No 49/219/NCLT/AHM/2016(New)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

Name of the Company: Anil Kumar Poddar

V/s.

Riddhi Siddhi Gluco Biols Ltd.

Section of the Companies Act: Section 219 of the Companies Act, 1956

**S.NO. NAME (CAPITAL LETTERS)      DESIGNATION      REPRESENTATION      SIGNATURE**

1.

2.

**ORDER**

None present for both parties. *Parties are directed to complete their  
pleadings if any in the meantime*  
List the matter on 06.12.2016 for final hearing.

*Bikki Raveendra Babu*  
**(BIKKI RAVEENDRA BABU)  
MEMBER JUDICIAL**

Dated this 2<sup>nd</sup> day of September, 2016